

(c) by when this plant is likely to be
(d) whether Government have approved other projects for harnessing energy from sea waves; if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI K. ALP-NATH RAI): (a) As per the findings of the Techno-economic Feasibility Report prepared by the Central Electricity Authority, the Tidal Power Project in the Gulf of Kutch near Kandia is feasible. The project envisages an installation of 900 MW, comprising 36 units of 25 MW each.

(b) The project is expected to generate 1690 million units annually. The cost of generation has been estimated as 90 paisa unit which is comparable with the conventional gas based and coal based 210 MW load centre located units.

(c) The project can be implemented after the investment decision and detailing of the design and construction features.

(d) Work to harness energy from sea waves, as distinct from tidal energy, is still at an experimental stage. The Deptt. of Ocean Development and the Deptt. of Non-conventional Energy Sources have sponsored experimental projects with a view to developing the technique for harnessing wave energy for generation of power.

Import of crystalline silicon technology

£3567. SHRI DHULESHWAR MEENA

SHRI BHAGATRAM MANHAR:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that negotiations are going on for the collaborative venture

involving a British Company for the supply of Crystalline Silicon technology to India;

(b) if so, what are the details; in this regard, and

(c) whether it is a fact that some Government undertakings have opposed the import of this technology as this technology is available in India and if so, are the details in this regard and are the names of undertakings which have been consulted and have opposed for imports?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) and (b) No import of crystalline silicon technology the manufacture of solar cells is in the venture between an Indian Company and a British Company which considered recently by the Project Appraisal Board, Ministry of Industry.

(c) The views of all public sector units involved in the field are taken into account in such cases.

Separate port for import of polymers

£3568. SHRI SUKOMAL SEN:

SHRI E. BALANANDAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that there is an acute shortage of polymers to meet their present requirements due to inadequate port facilities;

(b) if so, whether Government intend to construct a separate port with modern facilities, on the Western Coast, for importing polymers; and

(c) if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) To handle petrochemicals raw material. Government is considering to set up the

†Previously Unstarred Question
2826, transferred from the 18th August, 1988.

£Previously Unstarred Question
2559, transferred from the 17th August | 1988.

rminal facilities on the WeUern Coast of the country.

However, the proposal is at preliminary stage of formulation.

Projects and Investigation Reports by the CIL

3569. DR. R. K. PODDAR: Will the minister of ENERGY be pleased to state:

(a) how many project reports and investigation reports have been prepared by GL and its subsidiaries so far;

(b) how many out of them have been submited to the CSIR Laboratories for a proval and at what cost in relation to the total amount spent under this head; and

(c) whether CIL and its subsidiaries will continue with this system?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C. K. J/FFAR SHARIEF): (a) In Central Mine Phnning and Design Institute, about 30 to 35 Geological Reports are prepared every year. About 75 to 80 exploration bloks are under investigation at any point of time all the year round. 13 investigate ns for washeries and beneficia'dons of coil have been carried out since 1985-86. in addition 21 S and T projects for worthing and beneficications of coal have bec,i identified out of which 7 have been completed, 12 are in hand and 2 more are being taken-up.

(b) Out of 21 S&T Projects and 13 investigations. Council of Scientific and Ind, istrial Research Laboratories have been ar.si.eiated with 8 projects and 3 investigations During 1987-88 about 39000 me-tws of coal cores have been generated out of which 14800 meters of coal core have bftdn given to Central Fuel Research Institute and other governmental agencies for quality assessment. Total amount paid (o the investigationg agencies was Rs. 20.44 lakhs during 1987-88 out of which Ry 8.20 lakhs have been paid to CSIR horatories and other governmental agen-ctes.

(c) Yes Sir. The system of offloading coal core testing to CsiR laboratories will x>ntinue as they have the necessary faci-

Absorption of land oustees in service of NTPC

3570. SHRI SAMAR MUKHERJEE: Will the Minister of ENERGY be pleased to state:

(a) what is Government's policy in ic-gard 10 appointment of land oustees by National Thermal Power Corporation

(b) whether such land oustees arc being provided with training for absorption in technical jobs;

(c) what is the number of land oustees so far absorbed by NTPC in 'heir various projects, State-wise; and

(d) what is the number of land oustees still awaiting absorption, Staie-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): (a) The policy formulated by the National Thermal Power Corporation NTPC) in regard to appointment of land oustees lays down specific priority groups based on the extent of land acquired. The land oustees are extended preference in employment in the respective projects sub-jet to the availability of vacancies and their suitability.

(b) The NTPC does not organise any exclusive technical training for the land oustees.

(c) The number of land custees employed in the NTPC, Statewise, are as under:—

State	No.
[i] Andhra Pradesh	236
[ii] Bihar	48
[iii] Madhya Pradesh	464
[iv] Uttar Pradesh	522
[v] West Bengal	315